MR. CHAIRMAN: He has given the answer.

SHRI BHUPESH GUPTA: ... that up to the neck that institution is under corruption.

MR. CHAIRMAN: All right, you now please sit down. He has given the answer.

SHRI BHUPESH GUPTA: Sir, are you satisfied with the answer ?

MR. CHAIRMAN: It is not a question of my satisfaction.

SHRI BHUPESH GUPTA: No, Sir. Your satisfaction is very important.

MR. CHAIRMAN: All right; next question.

WAGES FOR AGRICULTURAL LABOUR IN THE CENTRAL SECTOR

*127. DR. Z. A. AHMAD:
SHRI YOGENDRA SHARMA :t

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether the question of revision of minimum wages for agricultural laboures in the Central Sector has been considered by Government; and

(b) if so, what decision has been taken thereon ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): (a) Yes.

(b) A notification outlining proposals for revision of minimum wages for employment in Agriculture and inviting objections/suggestions, if any, is expected to be issued soon.

श्री योगेन्द्र शर्मा : श्रीमन्, यह जो खेत मजदूरों की समस्या है, हम लोग सभी जानते हैं कि वह अभी बहुत ही असंगठित हालत में हैं और उन की कलेक्टिव बारगेनिंग की स्थिति अभी बहुत ही कमजोर है इंडेस्ट्रियल वर्कर्स के मुकाबले में या और दूसरे तबकों के मुकाबले में। एग्रीकल्चरल लेबरर्स इस हालत में हैं कि वे कलेक्टिव बारगेनिंग भी नहीं कर सकते। तो श्रीमन्, मेरा सवाल यह है कि क्या आप एग्रीकल्चरल लेबरर्स के लिए भी किसी वेज बोर्ड की स्थापना करेंगे?

श्री बाल गोविन्द वर्मा : महोदय, अभी खतिहर मजदूरों के लिए वेज बोर्ड बिठाने का कोई इरादा नहीं है। यह राज्यों के कार्य-क्षत्र में आता है और राज्य उन की देखभाल कर रहे हैं। वैसे जब कभी यह मामला हमारे सामने आता है तो हम भी उस पर ऐक्शन लेते हैं और इस लिए हम ने ड्राफ्ट भी तैयार किया है और उस को भेज दिया है ला मिनिस्ट्री में। वहां से जैसे ही हम को स्वीकृति मिल जायगी हम उस का नोटिफिकेशन करेंगे।

श्री योगेन्द्र शर्मा : मैं ने शुरु में ही कहा था कि उन की ऐसी स्थिति है कि वह कलेक्टिव बारगेनिंग नहीं कर सकते, इस लिए क्या आप अपनी लेबर मशीनरी ज्यादा बड़े पैमाने पर स्थापित करेंगे ताकि वह देखे कि उन को जो मिनिमम वेजेज हैं वह तो कम से कम मिल सकें। अभी जो लेबर मशीनरी है सरकार की तरफ तो वह इतनी नाकाफी है कि उन को पता ही नहीं चला पाता है कि एग्रीकल्चरल लेबरर्स को कितना पैसा मिल रहा है और न एग्रीकल्चरल लेबरर्स ही उन के पास पहुंच सकते हैं। ऐसी हालत में क्या आप अपनी इस मशीनरी को इतना विस्तृत करेंगे कि उन के लिए कम से कम मिनिमम वेजेज की गारंटी हो सके?

श्री बाल गोविन्द वर्मा : खेतिहर मजदूर बहुत ही बिखरे हुए हैं, दूर दूर गांवों में काम करते हैं वहां पर जा कर एक एक आदमी को देखना लेबर मशीनरी के लिए बड़ा कठिन है। लेकिन वैसे हम कोशिश कर रहे हैं।

tThe question was actually asked on the floor of the House by Shri Yogen-dra Sharma.

श्री योगेन्द्र शर्मा : क्या आप इंस्पेक्टर्स रखेंगे ?

श्री बाल गोविन्द वर्मा : जहां तक मिनिमम वेज का सवाल है हम लिविंग इंडेक्स के आधार पर देखा करते हैं। और जैसे जैसे वह बढ़ता है उसके अनुसार हम मिनिमम वेज फिक्स करते हैं। लेकिन मिनिमम वेज इस लिए होते हैं कि उस से कम मजदूरी न दी जाय और जहां तक देखा जाता है आज मिनिमम वेजेज से उपर ही वेजेज चल रहे है इसलिए उन का निरीक्षण करने की आवश्यकता नहीं है।

श्री योगेंद्र शर्मा : मेरा सवाल यह था कि क्या आप अपनी मशीनरी को विस्तृत करेंगे, स्पेसिफिकली मैं यह जानना चाहता था कि क्या हर एक सेंटर में आप लेबर इन्स्पेक्टर्स नियुक्त करेंगे।

श्री बाल गोविन्द वर्मा : अभी इस ओर कोई विचार नहीं किया गया है।

श्री योगेन्द्र शर्मा : अब विचार कीजिये।

DR. V. B. SINGH : Is the Government aware that in certain areas the market wages are higher than the fixed minimum wages under the Minimum Wages Act?

SHRI BALGOVIND VERMA : Sir, we are aware of it.

SHRI KRISHAN KANT: May I know, Sir, whether in some areas of Punjab, Haryana and Western U< P. and in many other parts of the country the minimum wages are less than the fixed minimum wages—is there a machinery to implement the fixed minimum wages? —and whether it is a fact that the number of agricultural labour has increased according to the new census and whether they are going to have a new agricultural labour enquiry committee? During the last ten years no new enquiry committee has been appointed, up till now.

SHRI BALGOVIND VERMA : To say that the minimum wages are more than the prevailing wages is not at all true. The prevailing wages are always higher than the fixed minimum wages, and in all these parts. . .

SHRI KRISHAN KANT: I cannot accept this.

SHRI BALGOVIND VERMA: Nowhere are they less than the minimum wages fixed. So far as appointing a new agricultural labour enquiry committee is concerned this idea has not been mooted till now.

श्री गनेशी लाल चौधरी : क्या माननीय मंत्री जी को यह जानकारी है कि आज भी उत्तर प्रदेश के कुछ जिलों में जो मिनिमम वेजेज आजकल आपका लागू है उससे भी कम मजदूरी दी जाती है। वह मिनिमम वेजेज जो तय किया है वह इफेक्टिव हो इसके लिए आप कौन सी योजना बना रहे हैं कि देहाती अंचल में भी लेबरर्स को ऐसी मजदूरी मिले जिससे कि वह अपना जीवन–निर्वाह कर सकें।

श्री बाल गोविन्द वर्मा : मैं माननीय सदस्य को बताना चाहता हूं कि सरकार की नालेज में अभी तक ऐसी कोई बात नहीं आई है। यदि माननीय सदस्य को कहीं पर ऐसा महसूस हो तो वह सरकार को बता सकते हैं और सरकार उस संबंध में कार्यवाही करेगी।

श्री चक्रपाणि शुक्ल : क्या सरकार को मालूम है कि काश्तकारों की मजदूरी, जब कि सीजन होता है, खती का सीजन रहता है उनकी आवश्यकता रहती है, तब तो मजदूरी बढ़ जाती है और जब आवश्यकता नहीं रहती है तब उनको पूरी मजदूरी नहीं मिलती है। क्या यह शासन को मालूम है। तो क्या आप मिनिमम वेजज एक्ट को बनाते समय इसका भी ध्यान रखियेगा कि उनका जीवन निर्वाह हो सके।

श्री बाल गोविन्द वर्मा : सरकार को भलीभांति इसका ज्ञान है कि जब उनकी मांग

बढ़ जाती है तो वेजेज भी बढ़ जाते हैं और उसके बाद जब मांग नहीं होती तो वेजेज कम हो जाते हैं लकिन वह इतने कम नहीं होते कि मिनिमम वेजेज से नीचे जाय, मिनिमम वजेज से नीचे नहीं जाते।

श्री चक्रपाणि शुक्ल : इनको पता नही है।

श्री बाल गोविन्द वर्मा : नहीं, बिल्कुल मालूम है।

SHRI BHUPESH GUPTA: Only yesterday the Minister for Planning admitted in this House that 25 crores of people in our country live below the subsistence level, and it has been pointed out also by the official surveys that in the villages 82% of our people are not in a position to spend per bead one Tupee a day. Most of these people are agricultural labourers and poor peasants. Now, in view of the fact that they are living below subsistence level and in extreme poverty, what steps the Government is taking to ensure a decent minimum wage and enforce it so that they can live at least on par with the subsistence level and also whether they have taken any step in this matter ? And is the Government aware that there are also places in the country where even the minimum wage that you have fixed is not enforced and the wages given by the landlords and others are below the minimum wage ? Also in many parts of the country they take advantage of the backwardness of the .local people.

SHRI BALGOVIND VERMA: I take the last first. So far as the minimum wages are concerned, I can assure the hon. Member that nowhere it has come to our notice that the minimum wages are not paid to the labourers.

SHRI BHUPESH GUPTA: Nowhere it has come to your notice ?

(Interruptions)

SHRI BALGOVIND VERMA : Sir, it is very difficult to reply when all the Members begin to speak. I may tell you that I also belong to a rural area. I also know. . .

(Interruptions)

MR. CHAIRMAN: Mr. Yogendra Sharma, please do not interrupt.

श्री गनेशी लाल चौधरी : कृषि के क्षेत्र में कम वेजेज मिल रहे हैं—ग्रामीण क्षेत्र में कम मिल रहा है।

श्री बाल गोविन्द वर्मा : कहां की बात कह रहे हैं ?

MR. CHAIRMAN: You please answer the question and do not mind the interruptions.

SHRI BALGOVIND VERMA: Nowhere it has come to our notice, never it has come to our notice. . . \

SHRI BHUPESH GUPTA: On a point of order. I should like to know what "our" denotes? Does it mean the Minister and his Government or does it mean the Minister and his family.

MR. CHAIRMAN: "Our" means "Government".

SHRI BHUPESH GUPTA: Has it not come to the notice of the Government ? Many memoranda have been submitted.

MR. CHAIRMAN : Let him answer the question.

SHRI BHUPESH GUPTA: Let him answer it. He is answering that it has not come to their notice.

MR. CHAIRMAN: Let him complete the answer.

SHRI BHUPESH GUPTA: The trouble is when we put any question, the answer is not given. We have brought it to the notice of the Government.

SHRI BALGOVIND VERMA: I have already said that this matter falls

within the sphere of the State Governments. The State Governments are looking after it. We continue to get information from the State Governments and they have not reported that the minimum wages are not being paid anywhere.

SHRI BHUPESH GUPTA: On a point of order. I want your direction. It is a serious matter. It seems the Ministers enjoy certain privileges in the House. They cannot go on like this. . .

MR. CHAIRMAN: He has answered the question.

SHRI BHUPESH GUPTA: We had brought it to the notice of the Government. How does the Minister say that it has not been brought to the notice of the Government ? I can produce the documents which were submitted to the Government.

MR. CHAIRMAN: All right, please sit down.

SHRI BHUPESH GUPTA: I should like to know what is the position.

MR. CHAIRMAN: You put a question and he has answered it.

SHRI BHUPESH GUPTA: The hon. Minister cannot answer like this or a wrong answer he cannot give.

MR. CHAIRMAN: No, no. Please sit down.

श्री गनेशी लाल चौधरी : मंत्री जी से भी तो कहिए कि वह क्वेश्चन का ठीक से जवाब दे।

SHRI BHUPESH GUPTA: The hon. Minister cannot deliberately tell a lie in the House.

MR. CHAIRMAN: Please sit down.

SHRI BHUPESH GUPTA: This is the trouble. I find nowadays that somehow or other the Ministers can get away by saying whatever they like. I can understand his saying: "I do not know.". But he says: "It has not been brought to our notice."

MR. CHAIRMAN: Please do not make too much of it.

SHRI BHUPESH GUPTA: I would request you not to protect the Government like that. The Government is well protected.

MR. CHAIRMAN: I do not protect the Government or anybody else. Please sit down. Next question.

SHRI BHUPESH GUPTA: It is difficult to sit down sometimes.

श्री सूरज प्रसाद : 40 परसेंट लोगों से यह प्रश्न संबंधित है।

श्री सभापति : मैंने दूसरा सवाल ले लिया है। अब हो गया।

*128. *[The questioner (Shri Kalyan Roy) was absent. For answer* vide *col.* 35-36 infra.]

*129. *[The questioner (Shri J. P. Ya-dav) was absent. For answer* vide *Col.* 37-39 infra.]

U. N.'s CONTROL OVER NAMBIA

*130. SHRI BALACHANDRA MENON:† SHRI D. P. SINGH:
SHRI KRISHAN KANT: SHRI KOTA PUNNAIAH: SHRI SYED AHMAD:
SHRI CHANDRA SHEKHAR:
DR. Z. A. AHMAD:
SHRI RAM SAHAI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the South African Government have consistently refused all U.N. demands for handing over the trust territory of Nambia to the world organisation ; and

†The question was actually asked on the floor of the House by Shri Bala-chandra Menon.